

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BIG VIKING GAMES PRIVATE LIMITED

1. Name of Corporate Person

Big Viking Games Private Limited

2. Date of incorporation of Corporate Person

07/04/2021

3. Authority under which Corporate Person is incorporated/registered

Registrar of Companies, Bangalore

4. Corporate identity number / limited liability identity number of Corporate Person

U72900KA2021PTC146256

5. Address of the registered Office and Principal office (if any) of Corporate Person

Obeya Pulse 7, 1, Ulsoor Road, Yellappa Chetty Layout, Sivanchetti Gard, Ens, Bangalore, Karnataka-560042, India,

6. Liquidation commencement date of Corporate Person

09.05.2024

7. Name, address, email address, telephone number and the registration number of the Liquidator

Name: Rajeev Lochan
Address: 243, 1st Floor, AGCR Enclave, New Delhi-110092
Email: bigviking.vl@gmail.com & csrajeevlochan@gmail.com
Mobile No. 98180 34467
IBBI Regn. No.: IBBI/PA-002/IP-N00606/2018-2019/11885

8. Last date for submission of claims

08.06.2024

Notice is hereby given that the Big Viking Games Private Limited has commenced voluntary liquidation on 09.06.2024

The stakeholders of Big Viking Games Private Limited are hereby called upon to submit a proof of their claims, on or before 08.06.2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Rajeev Lochan

Address: 243, 1st Floor, AGCR Enclave, New Delhi-110092

Email: bigviking.vl@gmail.com & csrajeevlochan@gmail.com

Mobile No.: 98180 34467

IBBI Registration No.: IBBI/PA-002/IP-N00606/2018-2019/11885

AFA Valid Upto: 02-10-2024

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL

BENGALURU BENCH, BENGALURU

IA No. 1A (IBC) 377 of 2024

in

COMPANY PETITION (IB) No. 199/BB/2022

BETWEEN:

Shirley Mathew

Resolution Professional of Mr. Ealumalai Narayan, Personal Guarantor of Sri Vaaru Metallurgicals Private Limited

...Applicant

AND:

Nil

...Respondent

AND IN THE MATTER OF:

State Bank of India

...Petitioner / Financial Creditor

VERSUS

Mr. Ealumalai Narayan

...Respondent/Personal Guarantor

Aged about 49 years

Having last known Residences at:

No. 920, 7th Main Road, 3rd Cross, Prakash Nagar

Rajajinagar, Bengaluru - 560021

&

1668/A, 1st Floor 2nd Floor

Prakash Nagar, Rajajinagar

Bangalore-560021.

E: svmtltd@gmail.com, svmpltd@gmail.com, md@srivaaru.com, svmpvtltd@gmail.com, info@srivaaru.com

Interlocutory Application No. 377 of 2024 under Section 99 of the Insolvency and Bankruptcy Code, 2016 has been filed by the Resolution Professional of Mr. Ealumalai Narayan, Personal Guarantor of Sri Vaaru Metallurgicals Private Limited and the said Application is fixed for hearing before the National Company Law Tribunal, Bengaluru Bench on 05.06.2024. The Personal Guarantor is hereby put to notice to enter appearance and respond to the Application as has been directed by the Hon'ble National Company Law Tribunal, Bengaluru Bench.

Dated: 10.05.2024

(S/d.)

MS. SHIRLEY MATHEW

Resolution Professional of Mr. Ealumalai Narayan, Personal Guarantor of Sri Vaaru Metallurgicals Private Limited

IBBI Registration No: IBBI / IPA-001 / IP-P01043 / 2017-18 / 11716

AFA: AA1/11716/02/181224/106635

valid up to 18th Dec 2024

At No. 23, 5th Cross, Hutchins Road, Cooke Town, Bengaluru - 560 084

E-mail: rp.pgnarayan@gmail.com / shirley.smathew.in

BAJAJ HOUSING FINANCE LIMITED

Corporate office: Cerebrum, IT Park B2 Building, 5th Floor, Kalyani Nagar, Pune, Maharashtra-411014. Branch office: 2nd Floor, J K Towers, 719/A-53-2, 46th Cross, Sangam Circle, Jaynagar 8th Block, Bangalore-560082.

Demand Notice Under Section 13 (2) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

Undersigned being the Authorized officer of M/s. Bajaj Housing Finance Limited, hereby gives the following notice to the Borrower(s)/ Co-Borrower(s) who have failed to discharge their liability i.e. defaulted in the repayment of principal as well as the interest and other charges accrued there-on for Home loan(s)/Loan(s) against Property advanced to them by Bajaj Housing Finance Limited and as a consequence the loan(s) have become Non Performing Assets. Accordingly, notices were issued to them under Section 13(2) of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and rules there-to, on their last known addresses, however the same have been returned un-served/undelivered, as such the Borrower(s)/Co-Borrower(s) are hereby intimated/informed by way of this publication notice to clear their outstanding dues under the loan facilities availed by them from time to time.

Name of the Borrower(s)/ Guarantor(s) (LAN No., Name of Branch)

Description of Secured Asset (Immovable Property)

Demand Notice Date and Amount

Branch: BANGALORE;

LAN: H404ECN0390575 & H404HLP0327731

1) Nitin Kumar Pradeep (Borrower), At No 31/1, 9th Cross 2nd Main, Woodlands Hotel, S.R. Nagar, Wilson Garden, Bangalore, Karnataka-560027. 2) Nirmala Nahar (Co-Borrower), At No 22/1, 2nd Main Road, Sampangi Ramanagar, Wilson Garden, Bangalore, Karnataka-560027. 3) The Light Place (Co-Borrower), (Through its Proprietor/Authorised Signatory/Managing Director) At No 4, Pld No.77-17-4, Old Airport Road, Domlur, Bangalore, Karnataka-560027

All that piece and parcel of the Non-agricultural Property described as: All that piece and parcel of the immovable property being Residential premises bearing No.31/1 (Now 31/9) having PID No.77-14-31/1, new PID No.110-W0174-22-1 situated at 9th Cross, Sampangi-ramanagar, Division No.43, Bangalore, presently comes under the limits of Bruhath Bangalore Mahanagara Palike (BBMP) Ward No.77, measuring East: 4.57 Mtrs, West: 4.57 Mtrs, North: 8.83 Mtrs and South: 8.83 Mtrs totally measuring 46.35 square meters having and electrically connection and bounded on, East by: Private Property, West by: Private Property, North Road, Domlur, Bangalore, Karnataka-560027. South by: 9th Cross Road.

29th April 2024

Rs.46,49,576/- (Rupees Forty Six Lac Forty Nine Thousand Five Hundred Seventy Six Only)

This step is being taken for substituted service of notice. The above Borrowers and/ or Co-Borrowers Guarantors) are advised to make the payments of outstanding along with future interest within 60 days from the date of publication of this notice failing which (without prejudice to any other right remedy available with Bajaj Housing Finance Limited) further steps for taking possession of the Secured Assets/ mortgaged property will be initiated as per the provisions of Sec. 13(4) of the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002. The parties named above are also advised not to alienate, create third party interest in the above mentioned properties. On which Bajaj Housing Finance Limited has the charge.

Date: 11-05-2024, Place: BANGALORE

Sd/- Authorised Officer, Bajaj Housing Finance Limited

BAJAJ FINANCE LIMITED

Corporate Office: 3rd Floor, Panchshil Tech Park, Viman Nagar, Pune-411014, Maharashtra Branch Office: 3rd Floor, Prestige Towers, Residency Road, Bangalore-560025, Authorized Officer's Details: Name: madhav malliya, Email ID: madhav.malliya@bajajfinserv.in, Mob No.8669189048/ 8073273577

PUBLIC NOTICE FOR E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF THE SECURITY INTEREST ACT 2002 ('Act')

Notice is hereby given to the public in general that the below mentioned Borrower/co-borrower mortgaged the immovable property which is described hereunder to Bajaj Finance Limited (BFL) and the possession of the said immovable property ('secured asset/property') has been taken over by the Authorized Officer in accordance of the SARFAESI Act 2002 and rules there to. The secured asset will be sold through public auction by bidding for realization of the loan dues, applicable interest, charges and costs etc., payable to BFL as detailed below. The secured asset is being sold on 28/05/2024 and the bidding will be held on "AS IS WHERE IS", "AS IS WHAT IS", "WHAT-EVER THERE IS" AND "WITHOUT RECOURSE BASIS" under the rule number 8 & 9 of the Security Interest (Enforcement) Rules (hereinafter referred to as the rules) and on the terms and conditions specified here-under:

Loan account details/Borrower/s & Guarantor/s Name & Address

LAN: 4040HL33024076 & 4040HL33024139

1. Sr Narasimha Murthy(Borrower)

2. N Shantha (Co-Borrower)

Both The Above At #856 10th Cross Near Srinivasa Temple Vidyanagar Viswanedam - Near Srinivasa Temple Bangalore 560091

Total Outstanding: Rs. 1,10,81,912/- (Rupees One Crore Ten Lacs Eighty One Thousand Nine Hundred Twelve Only) Along with future interest and charges accrued w.e.f 04/05/2024

1. Date & Time of E-Auction, EMD, 3. Date & Time of the Property Inspection

1) E-Auction Date :- 28/05/2024 Between 11:00 Am To 12:00 Pm With Unlimited Extension Of 5 Minutes, 2.) Last Date of Submission of EMD With Kyc Is :- 27/05/2024 Up To 5:00 P.M. (IST.), 3.) Date of Inspection: :- 11/05/2024 To 24/05/2024 Between 11:00 Am To 4:00 Pm (IST).

1. Reserve Price

2. EMD of the Property

3. Bid Increment

Reserve Price for Immovables: Rs.63,31,000/- (Rupees Sixty Three Lacs Thirty One Thousand Only)

EMD:Rs.6,33,100/- (Rupees Six Lacs Thirty Three Thousand One Hundred Only) 10% of Reserve Price., Bid Increment -Rs.50,000/- (Rupees Fifty Thousand Only) & In Such Multiples.

Description of the Immovable Property: All The Piece And Parcel of Property Bearing House List No.856, Khata No 275, Measuring East To West 30ft And North To South (33'x44')2, Situated At Andhraiahli Village, Yeshwanthpura Hobli, Bangalore North Taluk, Bounded By: East : Site No. 855, West: Site No. 848, North : Site No. 849 , South : Road

Terms and Conditions of the Public Auction are as under:

● "Public Auction is being held on "AS IS WHERE IS, AS IS WHAT IS AND WITHOUT RECOURSE BASIS" and is being sold with all the existing and future encumbrances whether known or unknown to Bajaj Finance Limited. ● The Secured asset will not be sold below the Reserve price. ● The e-Auction will take place through portal https://bankauctions.in, on 28th May, 2024 from 11:00 AM to 12:00 PM to onwards with unlimited auto extension of 5 minutes each.● For detailed terms and conditions please refer company website URL https://cms-assets.bajajfinserv.in/is/content/bajajfinance/sr-narasimha-murthy-auction-website-notice-1pdf?sc=1&fm=pdf or for any clarification please connect with Authorized officer.

Date: 11-May-2024, Place: Bangalore

Authorized Officer (Madhav Malliya) Bajaj Finance Limited

BEFORE THE EXCLUSIVE MOTOR ACCIDENT CLAIMS TRIBUNAL, TIRUPPUR, TAMILNADU.

MCOP No. 611 / 2023

P. Suresh

...Petitioner

G.Gowtham,

S/o. Gurusamy, residing at 34/1, Singasandra, Hosur Road, Bangalore, Karnataka - 560 068.

...Respondent

PUBLIC NOTICE

For the injury of the Petitioner in a road Accident on 24.05.2023, I have filed the above claim petition and the court order my appearance on 15.06.2024 at 10.30 A.M. unless you are remained ex-parte.

/-By Court Order -/

V.MOHAN, B.A.,B.L.,

S.KUMAR, B.Com.,B.L.,

ADVOCATES,

Palladam Road, TIRUPUR - 641 605.

NOTICE

Canara Bank

Head Office : 112, J.C. Road, Bengaluru, Karnataka 560002

Notice is hereby given that the Share Certificate(s) for the undermentioned Equity Shares of the Company have been reported lost/stolen and undersigned have applied to the Company to issue duplicate share certificate(s) for the said shares.

Name of Shareholder(s)	Company Name	Folio No.	No. of Securities Held	Security Certificate No.	Distinctive Nos from To
Pranav Vinod Joshi J/W Vimal Vinod Joshi	Canara Bank	CNB045045	1000	45045	327413601 327414600

Any person who has a claim in respect of the said Shares should lodge the same with the Company at its Registered Office 112, J.C. Road, Bengaluru, Karnataka 560002 within 15 days from this date else the Company will proceed to issue duplicate certificate(s) to the aforesaid applicants without any further intimation.

Sd/-

Date: 11/05/2024

Pranav Vinod Joshi J/W Vimal Vinod Joshi

APG PREMIUM HOMES PRIVATE LIMITED

CIN - U45205KA2015PTC081534

Regd. Office : Assetz House, 30, Crescent Road, Bengaluru - 560001

Website: www.assetzproperty.com

Statement of Audited Financial Results for the Year Ended March 31, 2024

[Regulation 52(8), Read with Regulation 52(4) of the SEBI (Listing Obligation and Disclosure Requirements) Regulations 2015 (LODR Regulation)]

Sl. No.	Particulars	(Amount in Rs 000 except for EPS data)				
		Quarter ended March 31, 2024	Quarter ended December 31, 2023	Quarter ended March 31, 2023	Year ended March 31, 2024	Year ended March 31, 2023
		Audited	Unaudited	Audited	Audited	Audited
1	Total Income from Operations	-	-	-	-	-
2	Net Profit/ (Loss) for the period (before Tax, Exceptional and/ or Extraordinary Items#)	-210.84	-159.61	-525.02	-788.18	-4324.85
3	Net Profit/ (Loss) for the period before tax (after Exceptional and/ or Extraordinary Items#)	-210.84	-159.61	-525.02	-788.18	-4324.85
4	Net Profit/ (Loss) for the period after tax (after Exceptional and/ or Extraordinary Items#)	-210.84	-159.61	-525.02	-788.18	-4324.85
5	Total Comprehensive Income for the period (Comprising Profit/ (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	-210.84	-159.61	-525.02	-788.18	-1578.51
6	Paid Up Equity Share Capital	100	100	100	100	100
7	Reserves (excluding Revaluation Reserve)	-313,910.13	-313,699.28	-313,121.94	-313,910.13	-313,121.94
8	Securities Premium Account	-	-	-	-	-
9	Net Worth	-313,810.13	-313,599.28	-313,021.94	-313,810.13	-313,021.94
10	Paid Up Debt Capital/ Outstanding Debt	1,88,000	4,70,000	4,70,000	1,88,000	4,70,000
11	Outstanding Redeemable Preference Shares:	-	-	-	-	-
12	Debt Equity Ratio	-0.6	-1.5	-1.5	-0.6	-1.5
13	Earnings Per Share (of Rs. 10/- each) (for continuing and discontinued operations)					
1. Basic:		-21.08	-15.96	-52.5	-78.82	-432.48
2. Diluted:		-21.08	-15.96	-52.5	-78.82	-432.48
14	Capital Redemption Reserve	NA	NA	NA	NA	NA
15	Debiture Redemption Reserve	NA	NA	NA	NA	NA
16	Debt Service Coverage Ratio	NA	NA	NA	NA	NA
17	Interest Service Coverage Ratio	NA	NA	NA	NA	NA

By Order of the Board

For APG Premium Homes Private Limited

Sd/-

Somasundaram Thirupathi

Director

DIN: 07016259

Date: 10.05.2024 | Place: Bengaluru

indianexpress.com



I get the inside information and get inside the information.

Inform your opinion with investigative journalism.

The Indian Express.

For the Indian Intelligent.

The Indian EXPRESS

JOURNALISM OF COURAGE

financialexp.papri.in

BENGALURU



ಹೊಸದಿಗಂತ

ಶನಿವಾರ, 11 ಮೇ 2024, ಬೆಂಗಳೂರು

ಪ್ರಾದೇಶಿಕ

ಪ್ರಕರಣ ಸಮಗ್ರ ತನಿಖೆಯಾಗಲಿ

ರಾಜ್ಯದ 28 ಕ್ಷೇತ್ರಗಳಲ್ಲೂ ಎನ್‌ಡಿಎ ಅಭ್ಯರ್ಥಿಗಳ ಗೆಲುವು ಖಚಿತ: ನಿಖಿಲ್



ರಾಜೀನಾಮೆ ದುರುದ್ದೇಶ

ಬೆಂಗಳೂರಿನಲ್ಲಿ ಪ್ರಕರಣ ಸಮಗ್ರ ತನಿಖೆಯಾಗಲಿ ಎಂದು ನಿಖಿಲ್ ಕುಮಾರ್ ಅವರು ಹೇಳಿದರು. ರಾಜ್ಯದ 28 ಕ್ಷೇತ್ರಗಳಲ್ಲೂ ಎನ್‌ಡಿಎ ಅಭ್ಯರ್ಥಿಗಳ ಗೆಲುವು ಖಚಿತ ಎಂದು ಅವರು ಹೇಳಿದರು. ರಾಜ್ಯದ 28 ಕ್ಷೇತ್ರಗಳಲ್ಲೂ ಎನ್‌ಡಿಎ ಅಭ್ಯರ್ಥಿಗಳ ಗೆಲುವು ಖಚಿತ ಎಂದು ಅವರು ಹೇಳಿದರು.

ಮಂಡ್ಯ: ಸಂಸದ ನಿಖಿಲ್ ಕುಮಾರ್ ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.

ನಿಖಿಲ್ ಕುಮಾರ್ ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.

ಸಾಮಾಜಿಕ ಸಮಸ್ಯೆಗಳ ಬಗ್ಗೆ ಜಾಗೃತಿ

ಜಗತ್ತಿಗೆ ಸಂದೇಶ ಸಾರಿದ ವಿಶ್ವಗುರು ಬಸವಣ್ಣ: ಡಾ.ನಾಗರಾಜು

ಮಂಡ್ಯ: ಸಮ ಸಮಾಜ ನಿರ್ಮಾಣಕ್ಕಾಗಿ ಜಗತ್ತಿಗೆ ಸಂದೇಶ ಸಾರಿದ ವಿಶ್ವಗುರು ಬಸವಣ್ಣ ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.



ವಿಶ್ವಗುರು ಬಸವಣ್ಣ ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.

ವಿಶ್ವಗುರು ಬಸವಣ್ಣ ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.

ಚಿನ್ನಯ ವಿದ್ಯಾಲಯಕ್ಕೆ ಶೇ.100 ಫಲಿತಾಂಶ

ಕೋಲಾರ: ನಗರದ ಚಿನ್ನಯ ವಿದ್ಯಾಲಯದಲ್ಲಿ 90% ರಷ್ಟು ಶೇ.100 ಫಲಿತಾಂಶ ಬಂದಿದ್ದು, ಶಾಲೆಯ ವಿದ್ಯಾರ್ಥಿಗಳು ಎನ್‌ಡಿಎ 617 ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ಶಾಲೆಯಲ್ಲಿ ಪ್ರಥಮ ಸ್ಥಾನ ಪಡೆದು, ಚಿನ್ನಯ ವಿದ್ಯಾಲಯದಲ್ಲಿ 90% ರಷ್ಟು ಶೇ.100 ಫಲಿತಾಂಶ ಬಂದಿದ್ದು, ಶಾಲೆಯ ವಿದ್ಯಾರ್ಥಿಗಳು ಎನ್‌ಡಿಎ 617 ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ಶಾಲೆಯಲ್ಲಿ ಪ್ರಥಮ ಸ್ಥಾನ ಪಡೆದು.



617 ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ಶಾಲೆಯಲ್ಲಿ ಪ್ರಥಮ ಸ್ಥಾನ ಪಡೆದು, ಚಿನ್ನಯ ವಿದ್ಯಾಲಯದಲ್ಲಿ 90% ರಷ್ಟು ಶೇ.100 ಫಲಿತಾಂಶ ಬಂದಿದ್ದು, ಶಾಲೆಯ ವಿದ್ಯಾರ್ಥಿಗಳು ಎನ್‌ಡಿಎ 617 ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ಶಾಲೆಯಲ್ಲಿ ಪ್ರಥಮ ಸ್ಥಾನ ಪಡೆದು.

ಎನ್‌ಡಿಎಂ ಕಾಲೇಜಿನಲ್ಲಿ

ನೆಟ್, ಕೆ-ಸೆಟ್ ತರಬೇತಿ

ಮೈಸೂರು: ನಗರದ ಎಂ. ಎಂ. ಕೆ. ಮತ್ತು ಎಸ್. ಎಂ. ಎಂ. ಕಾಲೇಜಿನಲ್ಲಿ ನೆಟ್, ಕೆ-ಸೆಟ್ ತರಬೇತಿ ಕಾರ್ಯಕ್ರಮ ನಡೆಯಿತು. ಈ ಕಾರ್ಯಕ್ರಮದಲ್ಲಿ 617 ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ತರಬೇತಿ ನೀಡಲಾಯಿತು.

ತರಬೇತಿ ನೀಡಲಾಯಿತು. ಈ ಕಾರ್ಯಕ್ರಮದಲ್ಲಿ 617 ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ತರಬೇತಿ ನೀಡಲಾಯಿತು. ಈ ಕಾರ್ಯಕ್ರಮದಲ್ಲಿ 617 ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ತರಬೇತಿ ನೀಡಲಾಯಿತು.

ಕಿರು ಸುದ್ದಿ

ಭಕ್ತಿ ಭಂಡಾರಿ ಬಸವಣ್ಣ ಜಯಂತಿ

ಮಂಡ್ಯ: 12 ನೇ ಶತಮಾನದಲ್ಲಿ ಬೆಂಗಳೂರಿನಲ್ಲಿ ಜನಿಸಿದ ಭಕ್ತಿ ಭಂಡಾರಿ ಬಸವಣ್ಣ ಅವರ ಜಯಂತಿ ಸಂದರ್ಭದಲ್ಲಿ ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.

ಸರ್ವಾಂಗೀಣ ಪ್ರಗತಿಗೆ ಶ್ರಮಿಸಿದ ಬಸವಣ್ಣ: ಶರಣಪ್ಪ ಗಬ್ಬೂರು

ಮೂಢನಂಬಿಕೆಗಳ ವಿರುದ್ಧ ಹೋರಾಟ

ಕೋಲಾರ: ಮೂಢನಂಬಿಕೆಗಳ ವಿರುದ್ಧ ಹೋರಾಟ ಮಾಡುವ ಸರ್ವಾಂಗೀಣ ಪ್ರಗತಿಗೆ ಶ್ರಮಿಸಿದ ಬಸವಣ್ಣ ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.



ಬಸವಣ್ಣ ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.

ಮೂರು ಮೇವು ಬ್ಯಾಂಕ್ ಪ್ರಾರಂಭ

ಮಂಡ್ಯ: ಕಾಲೇಜಿನಲ್ಲಿ ಮೂರು ಮೇವು ಬ್ಯಾಂಕ್ ಪ್ರಾರಂಭವಾಯಿತು. ಈ ಕಾರ್ಯಕ್ರಮದಲ್ಲಿ 617 ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ತರಬೇತಿ ನೀಡಲಾಯಿತು.

ಮೂರು ಮೇವು ಬ್ಯಾಂಕ್ ಪ್ರಾರಂಭವಾಯಿತು. ಈ ಕಾರ್ಯಕ್ರಮದಲ್ಲಿ 617 ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ತರಬೇತಿ ನೀಡಲಾಯಿತು. ಈ ಕಾರ್ಯಕ್ರಮದಲ್ಲಿ 617 ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ತರಬೇತಿ ನೀಡಲಾಯಿತು.

ಎಸ್‌ಸೆಲ್‌ನಲ್ಲಿ ಪರೀಕ್ಷೆ ನೋಂದಣಿ

ಮೇ 16 ಕೊನೆ ದಿನ

ಕೋಲಾರ: ಎಸ್‌ಸೆಲ್‌ನಲ್ಲಿ ಪರೀಕ್ಷೆ ನೋಂದಣಿ ಮೇ 16 ಕೊನೆ ದಿನ. ಈ ಕಾರ್ಯಕ್ರಮದಲ್ಲಿ 617 ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ತರಬೇತಿ ನೀಡಲಾಯಿತು.

ಸ್ವರ್ಣಭೂಮಿ ಫೌಂಡೇಶನ್‌ನಿಂದ ಅ.ನ.ಕೃ. ಜನ್ಮ ದಿನಾಚರಣೆ

ಅನ್ಯಾಯದ ವಿರುದ್ಧ ಹೋರಾಡಿದ ನಾಯಕ

ಕೋಲಾರ: ಸ್ವರ್ಣಭೂಮಿ ಫೌಂಡೇಶನ್‌ನಿಂದ ಅ.ನ.ಕೃ. ಜನ್ಮ ದಿನಾಚರಣೆ ನಡೆಯಿತು. ಈ ಕಾರ್ಯಕ್ರಮದಲ್ಲಿ 617 ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ತರಬೇತಿ ನೀಡಲಾಯಿತು.



ಸ್ವರ್ಣಭೂಮಿ ಫೌಂಡೇಶನ್‌ನಿಂದ ಅ.ನ.ಕೃ. ಜನ್ಮ ದಿನಾಚರಣೆ ನಡೆಯಿತು. ಈ ಕಾರ್ಯಕ್ರಮದಲ್ಲಿ 617 ಅಭ್ಯರ್ಥಿಗಳಿಗೆ ತರಬೇತಿ ನೀಡಲಾಯಿತು.

ಸಮಾಜದ ಅಭಿವೃದ್ಧಿ

ಶಿವಮೊಗ್ಗ: ಸಮಾಜದ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಸರ್ವಾಂಗೀಣ ಪ್ರಗತಿಗೆ ಶ್ರಮಿಸಿದ ಬಸವಣ್ಣ ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.

ಸಮಾಜದ ಅಭಿವೃದ್ಧಿಗಾಗಿ ಸರ್ವಾಂಗೀಣ ಪ್ರಗತಿಗೆ ಶ್ರಮಿಸಿದ ಬಸವಣ್ಣ ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು. ಅವರು ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.

ಕಾರ್ಯಕ್ರಮದ ವಿವರ	
1. ಕಾರ್ಯಕ್ರಮದ ಉದ್ದೇಶ	ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.
2. ಕಾರ್ಯಕ್ರಮದ ಸ್ಥಳ	ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.
3. ಕಾರ್ಯಕ್ರಮದ ಸಮಯ	ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.
4. ಕಾರ್ಯಕ್ರಮದ ಸಂಸ್ಥೆ	ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.
5. ಕಾರ್ಯಕ್ರಮದ ಫಲಿತಾಂಶ	ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.
6. ಕಾರ್ಯಕ್ರಮದ ಸಂಸ್ಥೆ	ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.
7. ಕಾರ್ಯಕ್ರಮದ ಫಲಿತಾಂಶ	ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.
8. ಕಾರ್ಯಕ್ರಮದ ಸಂಸ್ಥೆ	ಮಂಡ್ಯ ಜಿಲ್ಲೆಯಲ್ಲಿ ಭೇಟಿಯಾದರು.

